

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BEE GEE DEVELOPERS PRIVATE LIMITED

1.	Name of corporate person	Bee Gee Developers Private Limited
2.	Date of incorporation of corporate person	08/02/1988
3.	Authority under which corporate person is incorporated/registered	Registrar of Companies (ROC), Mumbai
4.	Corporate Identity Number/Limited Liability Identity Number Of Corporate Person	U45201MH1988PTC265949
5.	Address of the registered office and principal office (if any) of corporate person	522, 5 th Floor, Tulsiani Chamber, 212, Nariman Point, Mumbai-400021, Maharashtra, India.
6.	Liquidation Commencement Date of Corporate Person	25 th February, 2021
7.	Name, Address, Email Address, Telephone Number And The Registration Number of the Liquidator	Name: Mr. Hemanshu Kapadia Address: Office No. 12, 14 th Floor, Building No.3, Navjivan Commercial Premises Co-op Society, Lamington Road, Mumbai-400008, Maharastra, India. Email Id: hemanshu@hkacs.com Telephone No.: 022-66310888/4830. Registration No.: IBBI/IPA-002/IP-N00318/2017-2018/10923.
8.	Last date for submission of claims	26 th March, 2021

Notice is hereby given that the BEE GEE DEVELOPERS PRIVATE LIMITED has commenced voluntary liquidation on 25th February, 2021.

The stakeholders of BEE GEE DEVELOPERS PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 26th March, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claim by electronic means only. All other stakeholders may submit the proof of claim in person, by post or by electric means.

Submission of false or misleading proofs of claim shall attract penalties.

Signature of the liquidator

Hemanshu
Lalitbhai
Kapadia



Name of Liquidator: Mr. Hemanshu Lalitbhai Kapadia

Date: 26th February, 2021.

Place: Mumbai.